

**Railway Line from Dharmanagar to
Subroom in Tripura**

634. **Shri Dasaratha Deb:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that Tripura Legislative Assembly, in a Resolution, requested the Central Government to take up construction of Railway line from Dharmanagar to Subroom in Tripura;

(b) whether Government have taken any step in the matter; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) to (c). No specific request from the Tripura Legislative Assembly has been received for extension of rail communication facilities from Dharmanagar to Subroom in Tripura. The Tripura Government, however, have been requesting for extension of the Kalkalighat-Dharmanagar line further into Tripura. In view of the limited availability of funds, it is difficult at this stage to say whether it will be possible to take up any new constructions in this area during the Fourth Plan period.

**CORRECTION OF ANSWER TO
U.S.Q. No. 3688 DATED 15-4-1966
REGARDING ZONAL MATCH
MANUFACTURING CO-OPERATIVE
SOCIETY**

The Minister of Industry (Shri D. Sanjivayya): In my reply to part (b) of Unstarred Question No. 3688 given in Lok Sabha on the 15th April, 1966, I stated as follows:

"The main object of the proposed society is to start a composite factory comprising of dipping as well as manufacture of splints and veneers."

In accordance with the information since received from Kerala Government, the reply to part (b) of the question referred to above should be as follows:

"The main object of the proposed society is the marketing of produce from members."

12 hrs.

BUSINESS OF THE HOUSE

Mr. Speaker: As the Members might have seen from the list of business, the Home Minister will be making a statement regarding banning cow slaughter at 6 O'Clock. After that, Mr. T. N. Singh will make a statement on the Fifth Steel Plant; Mr. T. N. Singh has told me that he can make it in the evening.

Now papers to be laid on the Table.

12.01½ hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF HINDUSTAN SALTS LIMITED AND SAMBHAR SALTS LIMITED

The Minister of Industry (Shri D. Sanjivayya): I beg to lay on the Table—

(1) (i) A copy of the Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-7201/66].

(2) (i) A copy of the Annual Report of the Sambhar Salts Limited, Jaipur, for the Year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-7202/66].